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Title: Introduction of the Maintenance and Welfare of Parents and Senior Citizens (Amendment) Bill, 2016 (*Amendment of Section 2, etc.*).

SHRIMATI POONAM MAHAJAN (NORTH CENTRAL MUMBAI): Sir, I beg to move for leave to introduce a Bill to amend the Maintenance and Welfare of Parents and Senior Citizens Act, 2007.

HON. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill to amend the Maintenance and Welfare of Parents and Senior Citizens Act, 2007."

The motion was adopted.

SHRIMATI POONAM MAHAJAN : I introduce** the Bill.

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